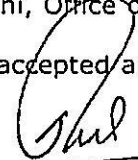


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The request of Sh. Dipak Sharma S/o Sh. Neeraj Sharma, Sr. Personal Assistant posted in the Court of Sh. Chander Mohan, Ld. District Judge-14, LAC, Central District, Tis Hazari Courts, Delhi, for repatriation to his parent department i.e. "Delhi Jal Board, Govt. of NCT of Delhi, Office of the Deputy Director (D), Varunalaya Phase-II, Karol Bagh, New Delhi-110005", has been accepted and he stands relieved from his official duties with immediate effect.


15.10.2025

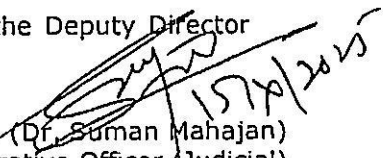
(Virender Kumar Bansal)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 80232 - 250 /Estt.-1/PF/2025

Dated, Delhi the 15.10.2025

Copy forwarded for information and necessary action to:

1. The Drawing and Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation
2. The Sr. Accounts Officer/ Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, with the direction to disburse the salary of the above said official, as per rules.
3. The PAO concerned through Accounts Branch, Central District, T.H.C, Delhi.
4. The Branch Incharge/Dealing Officials (Central, Tis Hazari Courts) - CR / Leave / Seniority & Promotion / Layers/ Establishment Cell/ Recruitment & Promotion Cell/ Transfer & Posting / General Branch / Computer Branch / Library / Vigilance Branch.
5. Personal Office of the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
6. The Web-Site Committee, Tis Hazari Courts, Delhi.
7. Sh. Dipak Sharma S/o Sh. Neeraj Sharma, Sr. Personal Assistant, posted in the Court of Sh. Chander Mohan, Ld. District Judge-14, LAC, Central District, Tis Hazari Courts, Delhi, with the direction to tender his Relieving Report accordingly and to report in the office of Delhi Jal Board, Govt. of NCT of Delhi, Office of the Deputy Director (D), Varunalaya Phase-II, Karol Bagh, New Delhi-110005.
8. The Deputy Director (D), Delhi Jal Board, Govt. of NCT of Delhi, Office of the Deputy Director (D), Varunalaya Phase-II, Karol Bagh, New Delhi-110005.


(Dr. Suman Mahajan)
Administrative Officer (Judicial)
Administration Branch-I, Central District,
O/o The Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi